

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated: Guwahati, the 30th August, 2023

NO.HC.VII-56/2020/9080/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Grade-III Judicial Officers of Assam to attend "***Refresher Training Programme***" scheduled to be held on **09-09-2023 (Saturday)** and **10-09-2023(Sunday)** from **10:00 a.m. to 04.00 p.m.** at the Judicial Academy, Assam.

Sl No.	Name of the Officer	Designation and present place of posting
1.	Smti Drihata Kakati	Civil Judge (Jr. Div.), Cachar, Silchar
2.	Smti Tanusree Dey	Special Railway Magistrate, 1 st Class, Tinsukia
3.	Smti Sukanya Gogoi	Civil Judge (Jr. Div.), Darrang, Mangaldoi
4.	Smti Monmayuri Gogoi	Civil Judge (Jr. Div.), Rangia
5.	Smti Prateeksha Mohan	Civil Judge (Jr. Div.), Dhubri
6.	Smti Kaveri Bhattacharyya	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
7.	Smti Begum Nazira Ahmed	Civil Judge (Jr. Div.), Baksa, Mushalpur
8.	Smti Sujata Kurmi	Civil Judge (Jr. Div.), Cachar, Silchar
9.	Shri Dharamchand Pareek	Judicial Magistrate, 1 st Class, Bokajan
10.	Shri Raj Sekhar Duara	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
11.	Shri Nayan Deep Ghosh	Civil Judge (Jr. Div.), Dibrugarh
12.	Smti Manashi Neog	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
13.	Shri Pranjit Hazarika	Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati

14.	Shri Amarjyoti Sonowal	Judicial Magistrate, 1 st Class, Dhubri
15.	Smti Dristisikha Baruah	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Gossaigaon
16.	Smti Rituparna Sarmah,	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Bijni
17.	Smti Zohra Yasmin	Civil Judge (Jr. Div.), Morigaon
18.	Shri Abhishek Mitra	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Charaideo
19.	Shri Pallab Bordoloi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
20.	Smti Triza P M Baruah	Judicial Magistrate, 1 st Class, Hojai
21.	Smti Tintina Devi Hazarika	Civil Judge (Jr. Div.), Golaghat
22.	Smti Chitrani Goswami,	Civil Judge (Jr. Div.), Sivasagar
23.	Shri Sailen Buragohain,	Civil Judge (Jr. Div.), Kamrup (M)
24.	Smti Karabi Das	Civil Judge (Jr. Div.), Chirang, Kajalgaon
25.	Dr. Jayashri Das	Civil Judge (Jr. Div.), Lakhimpur
26.	Smti Rineesha Goswami	Civil Judge (Jr. Div.), Barpeta
27.	Smti Sultana Nasrin	Judicial Magistrate, 1 st Class, Jorhat
28.	Smti Ameera Yasmin Mazumder	Judicial Magistrate, 1 st Class, Jorhat
29.	Shri Priyank Khataniar	Judicial Magistrate, 1 st Class, Nagaon
30.	Smti Elizabeth Hazarika	Civil Judge (Jr. Div.) No.1, Goalpara
31.	Smt. Taslmia Firdosa	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Biswanath
32.	Smti Nadia Rehman	Judicial Magistrate, 1 st Class, Nalbari
33.	Smti Jilmil Begum	Civil Judge (Jr. Div.), Golaghat

34.	Smti Sanskrita Khanikar	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
35.	Smti Dikshya Rani Dutta	Civil Judge (Jr. Div.), Kamrup(M), Guwahati
36.	Smti Junamoni Kalita	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Koliabar
37.	Smti Sikha Barman	Judicial Magistrate, 1 st Class, Cachar, Silchar
38.	Shri Dip Jyoti Bez	Civil Judge (Jr. Div.), Dhubri
39.	Shri Hirakjyoti Das	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
40.	Smti Smriti Rekha Bhuyan	Judicial Magistrate, 1 st Class, Udalguri
41.	Smti Bhawana Kakati	Civil Judge (Jr. Div.), Kokrajhar
42.	Smti Nabanita Kalita	Civil Judge (Jr. Div.), Nalbari
43.	Smti Meghali Saikia	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Gohpur
44.	Smti Runjumoni Pegu	Civil Judge (Jr. Div.), Karimganj

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

The nominated Judicial Officers are directed to report at the venue (**Judicial Academy, Assam**) on **09-09-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/56/2020/9081-9091/A

Dated: 30-08-2023

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the

training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Baksa / Barpeta / Biswanath / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhubri / Dibrugarh / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri

(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).

6. The Chief Judicial Magistrate,
Baksa / Barpeta / Biswanath / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhubri / Dibrugarh / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri

(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).

7. The nominated Judicial Officers:
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **02-09-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (Whatsapp)

- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the

Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

- c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.
8. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).
9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tuptal
30.08.23

REGISTRAR (JUDICIAL)